

Government of India  
Ministry of Development of North Eastern Region

**LOK SABHA**  
**UNSTARRED QUESTION No. 3191**

To be answered on  
*Wednesday, March 19, 2025/Phalgun 28, 1946 (Saka)*

**QUESTION**  
**Projects under PM-DevINE**

3191. Shri Tapir Gao:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the mechanisms in place to ensure timely execution and quality control of the projects under Prime Minister's Development Initiative for North-East Region (PM-DevINE);
- (b) the steps being taken to address administrative and logistical bottlenecks in States like Manipur and Meghalaya;
- (c) the measures being taken to ensure that infrastructure projects under PM-DevINE incorporate sustainable and eco-friendly practices; and
- (d) whether implementation of PM-DevINE projects contribute employment generation and economic development in the North Eastern Region and if so, the details thereof?

**ANSWER**

**The Minister of State of the Ministry of Development of North Eastern Region**

**[Dr. Sukanta Majumdar]**

- (a) The projects sanctioned under PM-DevINE are executed by the State Governments/Implementing Agencies (IAs) concerned in the North Eastern Region (NER) and the primary responsibility of monitoring of these projects lies with the concerned State Governments/IAs.

The MDoNER also closely monitors the progress of the ongoing projects under PM-DevINE at different levels. The officials of Ministry of DoNER/NEC carry out inspection of the select projects on a regular basis.

The Field Technical Support Units (FTSU) have been set up by the Ministry in all the 08 NE States, who regularly interact with project Implementing Agencies and maintain and update the database of projects on Gati Shakti Portal of MDoNER, and also carry out inspections of the ongoing projects.

In order to further strengthen the monitoring mechanism and to ensure quality control of the ongoing projects under the various schemes of MDoNER inter-alia including PM-DevINE, the Project Quality Monitors/Third Party Technical Inspection (PQM/TPTI) Units have been engaged.

(b) To address administrative and logistical bottlenecks for the projects sanctioned under PM-DevINE in NER including Manipur and Meghalaya States, State Level Empowered Committee (SLEC) under the chairpersonship of Chief Secretary of concerned State and Empowered Inter-Ministerial Committee (EIMC) under the Chairpersonship of Secretary, MDoNER have been constituted at State Level and Centre Level respectively.

(c) Sanctioning of projects under PM-DevINE requires vetting of the DPR of a project by institute of repute like IIT, NIT etc. and subsequently recommended by SLEC and EIMC. This ensures that the project contains sustainability plan, targeted Sustainable Development Goals (SDGs), Statutory clearances like environment and forest clearance etc. so that the projects sanctioned under PM-DevINE are sustainable and eco-friendly.

(d) Projects sanctioned under PM-DevINE include those relating to education, health, tourism, connectivity and livelihood, which directly or indirectly improve employment generation and economic development in the NER.

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